

**A.VENKATESWARA REDDY  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)**



**HYDERABAD  
DATED:27.02.2019**

**ROC NO.628/2019-B.SPL.**

To

All the Unit Heads in the State of Telangana

Sir / Madam,

As directed, I am to state that the High Court, vide Roc No 628/2019-B.SPL, dated 25.02.2019, has issued proceedings effecting promotions to the 38 Junior Civil Judges as Senior Civil Judges, in which a direction was given to those officers to get themselves relieved from the present post on or before 28.02.2019 and to take charge of their new posts on or before 07.03.2019, with out fail. I am further to state that in view of the National Lok Adalath scheduled to be held on 09.03.2019, all the officers who are under promotion are hereby directed to relive from the present post after completion of the National Lok Adalath and to take charge of their new posts after availing joining time as admissible under Rules, informing the same to the High Court about their date of reliving in the present post and date of joining in the new post.

The Unit Heads in the State of Telangana are hereby requested to communicate the same to the Officers who were promoted as Senior Civil Judges in your Unit and see that the instructions be followed scrupulously.

Yours sincerely

**REGISTRAR GENERAL 27/2/19  
FAC REGISTRAR (VIGILANCE)**